

DEPARTMENT OF ENVIRONMENT

From
Thiru K.V. Giridhar, I.F.S.,
Member Secretary, TNSCZMA &
Director of Environment,
Ground Floor, Panagal Building,
Saidapet, Chennai 600 015

To
Dr. V.R. Thirunarayanan,
Standing Counsel for Govt. of Tamil Nadu,
Law Officer's Block,
High Court, Chennai - 600 104.

R.C No. P1 / Appeal.4 / 2013-3 dated 27.01.2021

Sir,

Sub.: Application No. 4 of 2013 (SZ) - Comprehensive Shoreline Protection Management Plan for the entire Coast of Tamil Nadu - Forwarded to MoEF & CC, Govt. of India, for approval - Status report - Regarding.

Ref.: 1) Order of the Hon'ble Court dated 04.09.2015 in Application No.4 of 2013
2) Counter affidavit filed by the Department

The references cited may kindly be seen.

2) In this connection, I am enclosing herewith the status report for the preparation of the "Comprehensive Shoreline Protection Management Plan for the entire Coast of Tamil Nadu".

3) It is requested to file the status report before the Hon'ble NGT.

Yours faithfully,
Sd./- K.V. Giridhar,
Member Secretary,
Tamil Nadu State Coastal Zone Management Authority
& Director of Environment

/ Forwarded by order /


For Director of Environment


27/1/2021

**BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTHER ZONE)
AT CHENNAI
(Special Original Jurisdiction)**

Original Application No.04 of 2013 (SZ)

In the matter of:

O. Fernandes (Died),
Co-Convenor, Coastal Action Network,
No.10 LDG Road,
Little Mount, Saidapet, Chennai and Anr ... Applicant(s)

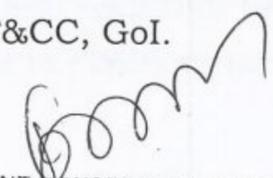
Versus

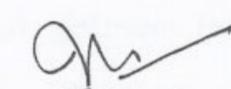
1. The Ministry of Environment, Forests and Climate Change,
New Delhi & others ... Respondent(s)

**STATUS REPORT ON THE PREPARATION OF SHORELINE PROTECTION
MANAGEMENT PLAN FOR ENTIRE COAST OF TAMIL NADU FILED BY
THE 7TH RESPONDENT**

I, K.V. Giridhar, I.F.S, S/o K. Seetharama Rao about 57 years and having office at Ground Floor, Panagal Buildings, Saidapet, Chennai – 600 015 solemnly affirm and sincerely state as follows.

1. I humbly submit that I am the Director, Department of Environment and also the Member Secretary, Tamil Nadu State Coastal Zone Management Authority and I am well acquainted with the facts of the case from the records available and I am filing this reply in my official capacity on behalf of 7th respondent.
2. I humbly submit that an Application No.4/2013 filed by Thiru O. Fernandes regarding the construction of shoreline protection structures by the PWD and other agencies, the Hon'ble NGT directed the Tamil Nadu State Coastal Zone Management Authority to prepare a Comprehensive Shoreline Management Plan / Scheme for the entire coast of Tamil Nadu engaging a reputed institution and the NGT has also issued direction preventing PWD or any other agency not to proceed with any work on shore protection until further orders till the approval of the Comprehensive Shoreline Protection Management Plan / Scheme by MoEF&CC, GoI.

Before me

ASSISTANT CONSERVATOR OF FORESTS
GREEN SQUAD,
O/o. DIRECTOR OF ENVIRONMENT
PANAGAL MALIGAI,
SAIDAPET, CHENNAI-600 015.

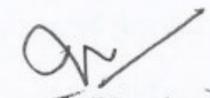

Director
Department of Environment
Chennai - 15.

.2.

3. I humbly submit that the work was entrusted to Dr. V. Sundar, Professor, Department of Ocean Engineering, Indian Institute of Technology Madras, Chennai. The IIT Madras has submitted the final report and a copy of the "Comprehensive Shoreline Protection Management Plan for the entire Coast of Tamil Nadu" was sent to the Chairman, National Coastal Zone Management Authority (NCZMA) through the Principal Secretary to Government, Environment and Forest Department, Secretariat, Chennai.9, for approval.
4. I humbly submit that the MoEF & CC, Govt. of India have constituted an Expert Committee to examine and make recommendations to the NCZMA and the Expert Committee finally recommended the draft plan with the following observation and recommendations, among the other things, to NCZMA, vide letter No.Z-14/1/2018/BED/NCZMA/675-81 dated 29.03.2019 of Director (BED), Cauvery & Southern Rivers Organization, Ministry of Water Resources, River Development & Ganga Rejuvenation, Govt. of India, Kochi.
5. I humbly submit that the "The Comprehensive Shoreline Management Plan for entire Tamil Nadu Coast prepared by IIT Madras has already been circulated to line departments of Govt. of Tamil Nadu and also various stakeholders. However, the implementation of coastal protection structures in the borders areas of Tamil Nadu with State of Andhra Pradesh, Kerala and U.T of Puducherry may have implications in their territory also. Hence, Department of Environment, Govt. of Tamil Nadu to circulate the "Comprehensive Shoreline Management Plan for entire Tamil Nadu Coast" prepared by IIT Madras to the above States and UT".
6. I humbly submit that as suggested by the Expert Committee, the Director of Environment has sent a Compliance Report to the Member Secretary, NCZMA with reference to the above said observations and recommendations of the Expert Committee.
7. I humbly submit that after several reminders by the Department and the Govt. of Tamil Nadu, the State of Andhra Pradesh, Kerala and U.T of Puducherry have sent their replies to the MoEF & CC, Govt. of India.
8. I humbly submit that the MoEF & CC, GoI have informed that proposal is to be placed before the Expert Appraisal Committee (CRZ) of MoEF & CC, GoI meeting, for approval.

Before me

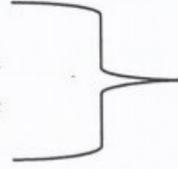
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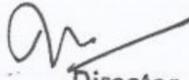

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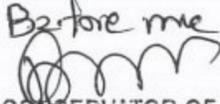
.3.

9. I humbly submit that the MoEF & CC, GoI have been addressed to take action to place the Plan before the forthcoming Expert Appraisal Committee (CRZ) of MoEF & CC, for approval on priority basis, vide letter dated 29.01.2021

Solemnly affirmed at Chennai
This the 29 day of January 2021
and Signed his name in presence




Director
Department of Environment
Chennai - 15.

Before me

ASSISTANT CONSERVATOR OF FORESTS
GREEN SQUAD,
O/o. DIRECTOR OF ENVIRONMENT
PANAGAL MALIGAI,
SAIDAPET, CHENNAI-600 015.